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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/9958 /2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
District & Sessions Judge,  
Karbi Anglong

Sub:- **Permission to avail Home Travel Concession (HTC) and Leave  
Travel Concession (LTC)**

Ref:- Letter No. DJKA/8176, dated 17.09.2024

Sir,

With reference to the above, I am directed to inform you that Mr. Haider Ali, Judicial Magistrate 1<sup>st</sup> class, Bokajan, Karbi Anglong has been allowed to avail HTC for the block period of 2022-2024 for travelling to his home town, Tinsukia by his private car bearing registration no. AS-23-AD-7077 and return w.e.f. 28.09.2024 till 02.10.2024, along with his wife Mrs. Raisa Rahman (subject to fulfilling criteria as dependant family member), by the shortest possible route, as per existing Rules.

Further, he has also been allowed to avail LTC for the block period 2022-2024 for travelling to Goa via Guwahati-Hyderabad and return w.e.f. 14.10.2024 till 21.10.2024 along with his wife Mrs. Raisa Rahman (subject to fulfilling criteria as dependant family member), by the shortest possible route, as per existing Rules.

Mr. Ali may be informed accordingly.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/9959-9962/2024/A.

Dated 30<sup>th</sup> September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Mr. Haider Ali, Judicial Magistrate 1<sup>st</sup> class, Bokajan, Karbi Anglong
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*a*  
*30/9/2024*  
**REGISTRAR (VIGILANCE)**

*30/9/24*